

Sl. No	Date of Receipt of Claim	Name of the Financial Creditor	Nature of Creditors	Nature of Transaction	Principal Amount Claimed (₹)	Interest Amount Claimed (₹)	Total Amount Claimed (₹)	Amount Admitted (₹) as on 20.12.2023	Rejected	Under Verification	Status	Remarks by IRP	Remarks by RP	Action to be taken as per Discussion 20.12.2023	Email Id	Mobile No.	PAN	Address of the Financial Creditor	% of Total
1	18-Jun-23	Chennamaneni Mithun Chand	Unsecured Financial Creditor	Unsecured loan	12,33,31,116.00	1,38,55,894.00	13,71,87,010.00	12,33,31,116.00	1,38,55,894.00	0.00	Admitted	1. Bank statement for payments is not provided. 2. Receipt for confirmations by the director is not given on the letterheads of the Company. 3. No calculation for interest has been provided. 4. There is a clause in the loan agreement that if the interest is not paid in any quarter, the agreement gets terminated after 7 days. When the agreement gets terminated, the payments cannot be given based on that agreement. For the first quarter ended Sep'2022, the interest is not paid and accordingly the agreement got terminated. Afterwards, from October 2022 ₹ 0.47 crores has been given, which are not	1) Bank Statement proof for payment of loan not provided. 2) Calculation of interest not provided 3) As per clause D of the loan agreement Point no 3, if borrower defaults in repayment of interest for 1 quarter, the same shall be considered as default and if default is not rectified within 7 days from date of default the agreement stands terminated. 4) As per the ledger provided by the claimant, 1st Qtr end on Sep-2022 till that date Rs 2.86 Crores already disbursed so interest was due but not paid still remaining funds were disbursed which is a clear violation	Reply pending	mithun@kavrisseeds.in		AFRPC8969E	17-1-13/B, Saidabad, Santhosh Nagar Colony, Hyderabad - 500059	42.53%
2	16-Jun-23	SRR Agro Food Supplement (Syed Razuddin)	Unsecured/Operational Creditor	Unsecured loan	2,62,32,500.00	0.00	2,62,32,500.00	2,62,32,500.00	-	0.00	Admitted	Amount claimed is incorrect. Loan is given for ₹ 2.75 crores, against there is no receipt. However, the amount claimed is less than ₹ 2.75 crores including interest. **There is a receipt of ₹ 60 lakhs in the bank statement SRR Agro but, the amount is towards supply of coal as per the ledger statement submitted by them.	No interest is charged and loan agreement and Affidavit is given.	As per Audited Financials Unsecured Loan is shown 1.75 Crores in FY 2021-2022 and balance is as per Provisional hence admitting full principal amount	sdrasa37@gmail.com		CQHP52383D	8-14-115, Koppala vari Street, Winchipeta, Vijayawada, Andhra Pradesh, 520001	9.05%
3	16-Jun-23	R K Distilleries Private Limited	Unsecured Financial Creditor	Inter Corporate Deposit	2,00,00,000.00	44,80,000.00	2,44,80,000.00	2,44,80,000.00	-	0.00	Admitted		1) Ledger required 2) Interest Calculation required	Fully Admitted	ash@baesgroup.co.in			Heritage Fresh Building, 5th Floor, Road No. 14, Banjara Hills, Hyderabad - 500034	8.44%
4	16-Jun-23	Kalva Akhil	Unsecured Financial Creditor	Unsecured loan	1,90,00,000.00	0.00	1,90,00,000.00	1,84,50,010.00	5,49,990.00	0.00	Admitted	2 Loan agreements are provided in support of the claim. 1. In the first agreement dated 17th December 2022, the lender name is P Shiv Shankar and amount is of ₹ 2.61 crores and in the next page, the lender name was written as Kalva Akhil. 2. In the 2nd loan agreement provided dated 26th April 2023, the amount is of ₹ 2 crores, where there are many names have been mentioned as the lenders out of which one name is Kalva Akhil. This ₹ 1.90 crores is over a period of time from 03rd October 2020 to 12th April 2023.	1) As per Loan agreement and bank statement verified only Rs 40 lakhs is paid by Kalva Akhil as per Bank statement and loan agreement dated 26.04.2023 2) The amount claimed as per loan agreement dated 17.12.2020 there is no mention of Kalva Akhil in the agreement except share pledged in his name, but there is no name appearing in the agreement.	As per Audited Financials loan o/s is 1.44 crores hence admitting the same. Plus Rs 40 lakhs received in ICICI Bank of Nadih hence adding the same	kalvakhil@gmail.com		CB/PK1530R	3-1-73/2, Kodangal Road, Yashodha Nagar, Indira Chowk, Tandur, Ranga Reddy, Tandur - 501141.	6.36%
5	17-Jun-23	Tippaluru Siva Sankar Reddy	Unsecured Financial Creditor	Unsecured loan	45,00,000.00	1,40,38,798.00	1,85,38,798.00	45,00,000.00	1,40,38,798.00	0.00	Rejected	Amounts are prior to Nov 2019. Beyond the limitation period.	Amount admitted as per Audited Financials, there is no agreement for interest calculation hence rejected also there is debt acknowledgment by Nadih Director for repayment of loan hence only taking principal amount. No Income tax return submitted.	Amount admitted as per Audited Financials, there is no agreement for interest calculation hence rejected also there is debt acknowledgment by Nadih Director for repayment of loan hence only taking principal amount. No Income tax return submitted.	tippalurusivasankar@gmail.com		ABFPT4400K	50/760-A 115-SF-206, Gayathri Estate, Near Satya Narayana Temple, Gayathri Towers, Kurnoor, Kurnoor KNL, Camp B, Andhra Pradesh - 518002	1.55%
6	11-Nov-24	Nalamalapu Pramod Reddy	Unsecured Financial Creditor	Assignment of debt by SCIL Capital India Ltd	1,71,11,311.00		1,71,11,311.00	1,71,11,311.00	-	0.00	Admitted		Assignment Deed between SCIL Capital India Ltd and Mr N Pramod Reddy - debt assignment in favour of Mr N Pramod Reddy	Fully Admitted	pramodreddy5555@gmail.com			8005,Geetham Pride, Kudlu Road, HSR Layout, Bengaluru - 560068	5.90%
7	17-Jun-23	Shanti Devi Global EXIM Pvt Ltd	Unsecured Financial Creditor	Unsecured loan	1,50,00,000.00	0.00	1,50,00,000.00	1,50,00,000.00	-	0.00	Admitted		1) As per loan agreement Rs 1.50 Crores is paid with interest of 24% per annum 2) As per agreement Rs 2 lacs late fees to be paid for each year it is left unpaid	As per Books and Provisional Statement the amount can be admitted. There is receipt of 1.50 Crores as per bank statement hence full claim can be admitted interest not calculated as per books	shantlexim12345@gmail.com		AAVCS0635B	H. No: 1-2-412/20, Flat No. 502, Reliance Jaya Tower, Gagan Mahal, Himayath Nagar, Hyderabad - 500029	5.17%
8	17-Jun-23	Nageshwar Reddy Vallampalli	Unsecured Financial Creditor	Unsecured loan	1,06,88,014.00		1,06,88,014.00	0.00	1,06,88,014.00	0.00	Rejected	No Loan Agreement and Promissory notes are in 2019..	1) There is no loan agreement available, and payment shown in bank statement is Rs 48 lacs on 08.Feb-2019 2) As per loan agreement and bank statement verified only Rs 30 lakhs is paid by Kalva Sudhakar as per Bank statement and loan agreement dated 26.04.2023	No Loan agreement not found in books of accounts nor in Audited Financials hence rejected	nagesh.rv@gmail.com			H.No: 44-16/G/34, Flat No. 301, Sri Latha Mansion, SBI Colony, Sharada Nagar, Kurnoor, Andhra Pradesh - 518004	0.00%
9	16-Jun-23	Kalva Sudhakar	Unsecured Financial Creditor	Unsecured loan	1,05,00,000.00		1,05,00,000.00	82,50,000.00	22,50,000.00	0.00	Admitted	2 Loan agreements are provided in support of the claim. 1. In the first agreement dated 17th December 2022, the lender name is P Shiv Shankar and amount is of ₹ 2.61 crores and in the next page, the lender name was written as Kalva Akhil. 2. In the 2nd loan agreement provided dated 26th April 2023, the amount is of ₹ 2 crores, where there are many names have been mentioned as the lenders out of which one name is Kalva Akhil.	As per Audited Financials Loan o/s of 82.50 lakhs admitted the 20 lakhs paid in April 2023 cannot be admitted as the same is paid by Sunita and not Kalva Sudhakar. There is a cash deposit of 20 lakhs just before transfer to loan	kalvasudhakartr@gmail.com		AAUPK1278F	3-1-73/2, Kodangal Road, Indira Chowk, Ranga Reddy, Tandur - 501141	2.85%	
10	16-Jun-23	Vamsi Logistics (Vamsi Krishna Gullanalla)		Unsecured loan	1,00,00,000.00		1,00,00,000.00	0.00	1,00,00,000.00	0.00	Admitted	No Loan Agreement / no payment proof is provided. Ledger account copy is provided.	No Loan agreement found to be verified	vamsilogistics@gmail.com			ALPKG9166A	Plot No. A-7/B, Road No. 6, Film Nagar, Phase-2, Hyderabad, Telangana - 500096	0.00%
11	19-06-2023 19-07-2023	Avadhanula Sree Rama Chandra Murthy HUF / Avadhanula Sree Rama Chandra Murthy IND	Unsecured Financial Creditor	Unsecured loan	87,72,000.00	46,78,400.00	1,34,50,400.00	55,00,000.00	79,50,400.00	0.00	Admitted		No Loan agreement found only promissory note and Bank statement Cannot be admitted no base available	Balance as per Audited Financials as on 31.03.2022 is Rs 55 lacs no details or ledger found for HUF hence the same to be rejected	ar.murthy27@gmail.com		AADHA6003L 335450865845	H. No: 43/92, NR Peta, Kurnoor, Andhra Pradesh, 518004	1.90%
12	17-Jun-23	Srikanth Chandika	Unsecured Financial Creditor	Unsecured loan	35,00,000.00	53,90,000.00	88,90,000.00	35,00,000.00	53,90,000.00	0.00	Admitted	Due to limitation period. Loan agreement and amounts paid are in 2017	1) Revised Loan agreement is 30.10.2021 and the loan was due before 30.10.2022. 2) But the loan is given to NADHI amount Rs 35 lakhs in Dec-2017 the original agreement date was 19.12.2017 payable by 31.12.2018 with 24% per annum interest. No agreement for renewal of period between 2017 to 2021 is provided so	As per Loan agreement and balance in Audited Financials basic amount to be admitted	srikanthchandika@yahoo.com		AEOPC3459F		1.21%

13	17-Jun-23	Kakumanu Josephine	Unsecured Financial Creditor	Unsecured loan	47,07,000.00	38,45,619.00	85,52,619.00	0.00	85,52,619.00	0.00	Rejected	Due to limitation period. No loan agreement and amounts paid are in 2018	There is no loan agreement but promissory note and bank statements as per bank statement loan is given in 2018 beyond limitation period so cannot be admitted	Loan fully repaid by Nadhi and ther eis no balance as per books and audited financials hence rejected	kakumanujosephine@gmail.com		ACTPK0585D	50/760-A 115 SF-206, Gayathri Estate, Near Satya Narayana Temple, Gayathri Towers, Kurnool, Kurnool KNL _Camp B, Andhra Pradesh - 518002	0.00%
14	17-Jun-23	Nidugurthy Uday Shashi	Unsecured Financial Creditor	Unsecured loan	83,92,900.00	33,65,997.00	1,17,58,897.00	48,92,900.00	68,65,997.00	0.00	Admitted	In the amount claimed section, Amount is written as 83,92,900 + interest. Whereas, interest amount is not separately mentioned anywhere else.	Loan agreement between Nadhi & 2 people, Shyamal Motors and its proprietor Nidugurthy Uday Shahshi, as per loan agreement Rs 83.92 lakhs lakhs is the principal amount given by Nidu Uday and interest not mentioned in the agreement	Amount admitted as per Audited Financials as on 31.03.2022	nudayshashi22@gmail.com		AJVPN7982J	H. No: 11-1-1205/1/A, Habeeb Nagar, Nampally, Hyderabad - 500001	1.69%
15	16-Jun-23	Pankaj Kumar Agarwal	Unsecured Financial Creditor	Unsecured loan	66,00,000.00	0.00	66,00,000.00	66,00,000.00	-	0.00	Admitted	Loan agreemnt is dated 26th April 2023 wheras amount of 66,00,000 is disbursed on 12th April ₹ 20 lakhs and 26th April 46 lakhs.	1) As per Loan agreement and bank statement verified only Rs 54 lakhs is paid by Pankaj Kumar as per Bank statement and loan agreement dated 26.04.2023 2) The amount claimed as per loan agreement dated 17.12.2020 there is no mention of Pankaj Kumar	As per Loan agreement fund is received in April 2023 and as per Bank statement also amount is received hence fully admitted	pankajca@rediffmail.com		ABAPA5793P	5-3-983, Flat No. 104, Surabhi Samatha Apartment, Mouzamazhi Market, Seena Bakery Lane, Hyderabad - 500012.	2.28%
16	16-Jun-23	Dr. B Sampath Kumar		Unsecured loan	64,00,000.00	0.00	64,00,000.00	64,00,000.00	-	0.00	Admitted	₹ 10 lakhs on 14- Dec-2021, no payment proof has been given and ₹ 54 lakhs joint loan agreement with Kalva Akhil, Sudhakar and etc.	1) As per Loan agreement and bank statement verified only Rs 54 lakhs is paid by Pankaj Kumar as per Bank statement and loan agreement dated 26.04.2023 2) The amount claimed as per loan agreement dated 17.12.2020 there is no mention of Pankaj Kumar	As per Audited financials 31.03.2022 Rs 10 lakhs balance is matching and Rs 54 lakhs received in April 2023 in our books hence fully admitted.	dr.sampathkumar1967@gmail.com		AGLPB7670C	2-2-285, Shanthi Nagar, Tandur, Rangareddy, Tandur, 501141	2.21%
17	14-Jun-23	Mukku Hara Gopal		Unsecured loan	28,50,000.00	24,80,316.00	53,30,316.00	14,50,101.00	38,80,215.00	0.00	Admitted	Joint Agreement	It's a Joint agreement between 7 people, as per Bank Statement only Rs 28.50 Lakhs has been given by Mukku Hara Gopal	Admitted as per Audited Financials as on 31.03.2022	mharagopal@gmail.com		28136962950	Plot No. 14, Phase I, Madhura Nagar Colony, Nizampet, Hyderabad - 500090	0.50%
18	17-Jun-23	Tippaluru Sirisha		Unsecured loan	7,20,000.00	44,80,390.00	52,00,390.00	13,07,250.00	38,93,140.00	0.00	Rejected	Due to Limitation Period and no loan agreement	As per bank statement an dworking Rs 20 lakhs loan give and 12.80 liakhs recovered so balance principla is 7.20 lakhs remaining is interest claimed but only promissory note give no agreement	Admitted as per Audited Financials	tippalurusirisha@gmail.com		AFVPT11438	1/318, Reddy Pali, Anantapur, Andhra Pradesh - 515701	0.45%
19	14-Jun-23	Allam Sumanth Reddy		Unsecured loan	36,00,000.00	13,19,422.00	49,19,422.00	36,00,000.00	13,19,422.00	0.00	Admitted		It's a Joint agreement between 7 people, as per Bank Statement only Rs 36 Lakhs is paid by Allam Sumanth Reddy	Admitted as per Audited Financials as on 31.03.2022	pal@gmail.com , " a.sumanthreddy@gmail.com "		212056630084	Plot No. 19, Shanthi Nagar, Opp. Dolphine Appt, Madinaguda, Hyderabad - 500050	1.24%
20	17-Jun-23	Shyamala Motors (Nidugurthy Uday Shashi)	Unsecured Financial Creditor	Unsecured loan	47,00,000.00	19,99,496.00	66,99,496.00	37,51,000.00	29,48,496.00	0.00	Admitted	In the amount claimed section, Amount is written as 47,00,000 + interest. Whereas, interest amount is not separately mentioned anywhere else.	Loan agreement between Nadhi & 2 people, Shyamal Motors and its proprietor Nidugurthy Uday Shahshi, as per loan agreement Rs 47 lakhs is the principal amount given by Shyamala Motors interest not mentioned in the agreement	Amount admitted as per Audited Financials as on 31.03.2022 no intrest booked	shyamalamotors@gmail.com		AJVPN7982J	H. No: 11-1-1205/1/A, Habeeb Nagar, Nampally, Hyderabad - 500001	1.29%
21	16-Jun-23	P Shiva Kumar		Unsecured loan	44,00,000.00		44,00,000.00	0.00	44,00,000.00	0.00	Admitted		1)As per Loan agreement and bank statement verified only Rs 20 lakhs is paid by P Siva Kumar as per Bank statement and loan agreement dated 26.04.2023 2) The amount claimed as per loan agreement dated 17.12.2020 there is no mention of P Siva Kumar but there is no name appearing in the agreement.	Rejected and recovery notice of Rs 19,47,000/- to be issued.	shivaltorinh@gmail.com		CLAPP6252Q	8-14-60/HN/167-WP, Street No. 4, Hanuman Nagar Colony, Beside C5, Bakery Lane, Meerpet, Rangareddy, Telangana - 500097	0.00%
22	16-Jun-23	Sai Hitech Consultancy		Unsecured loan	22,08,000.00	21,66,489.60	43,74,489.60	22,08,000.00	21,66,489.60	0.00	Admitted	Due to limitation of time	As per loan agreement Loan is given on 28.03.2017 Rs 23 lakhs and out of 92 k is returned. The loan tenure is revised vide agreement dated 07.04.2020	Amount admitted as per Audited Financials as on 31.03.2022 no intrest booked	saisanderreddy@gmail.com		ABLFS8666G	H. No: 2-3-784, Flat No. 401, Vijaya Sai Shiva Residency, Road No. 1, Ganesh Nagar, Nagol, RR District, TS - 500068	0.76%
23	15-Jun-23	K P Constructions		Unsecured loan	25,00,000.00	13,64,000.00	38,64,000.00	25,00,000.00	13,64,000.00	0.00	Admitted		As per loan agreement amount is given and repayment is also done for 25 Lakhs	As per Audited Financials 31.03.2022 the balance is zero , bt books has balance and as per bank statement 25 lakhs repaid and 25 lakhs pending. In 2021-22 adjsuted against NCG maix enterprises hence the balance is zero in audited financials. Hence only balance 25 lakhs admitted and no interest cosidered	muraharreddy.n@gmail.com		AASP3368A	H. No: 39-93/1, Bandarua Nagar, Wanaparthy, Telanagana - 509103	0.86%
24	17-Jun-23	Narasa Reddy Mukku		Unsecured loan	10,00,000.00	20,37,284.00	30,37,284.00	4,00,000.00	26,37,284.00	0.00	Rejected	Due to limitation period	As per loan agreement dated 14.02.2019 loan given is Rs 10 lakhs, no interest calculation provided	As per Audited Financials balance o/s is 4 lacs a son 31.03.2022 hence admitted the same.	mnreddy.btech@gmail.com		874421039079	# AF -2, SVS Anandha Nilayam, Yerranya Palya Road, Opp. Heritage Fresh Super Market, Ramamurthy Nagar, Bengaluru, Karnataka - 560016	0.14%
25	14-Jun-23	Anitha Kommareddy		Unsecured loan	16,00,000.00	11,10,112.00	27,10,112.00	0.00	27,10,112.00	0.00	Admitted	Joint Agreement with Haragopal Mukku and Others	It's a Joint agreement between 7 people, as per Bank Statement only Rs 16 Lakhs is paid by Anitha Kommareddy	No Due as per Audited Financials as on 31.03.2022 and the amount received in bank account is not in name of Anitha Reddy	opal@gmail.com , " k.anithareddy@gmail.com "		823084768295	Plot No. 19, Shanthi Nagar, Opp. Dolphine Appt, Madinaguda, Hyderabad - 500050	0.00%
26	15-Jun-23	Rohan Chandra Jewellers (Kalakonda Rohan Chandra)		Unsecured loan	10,00,000.00	7,27,200.00	17,27,200.00	10,00,000.00	7,27,200.00	0.00	Admitted		As per Loan agreement loan give Rs 45 lakhs and repaid Rs 35 lakhs balance due is Rs 10 lakhs	Amount admitted as per Audited Financials as on 31.03.2022 no intrest booked	rohanchandrar@gmail.com		BEDPC0778R	H. No: 42-276, New Gunj, Ward No. 23, Wanaparthy, 509103	0.34%
27	14-Jun-23	Poornima Konagalla		Unsecured loan	10,00,000.00	6,78,136.00	16,78,136.00	9,60,000.00	7,18,136.00	0.00	Admitted	Joint Agreement with Haragopal Mukku and Others	It's a Joint agreement between 7 people, as per Bank Statement only Rs 10 Lakhs is paid by Poornima Konagalla	Admitted as per Audited Financials as on 31.03.2022 (Rs 40000 paid back as per bank statement and books)	gpopal@gmail.com , " knaveen16@gmail.com "		358065694190	Plot No. 14, Phase I, Madhura Nagar Colony, Nizampet, Hyderabad - 500090	0.33%
28	14-Jun-23	Mukku Koti Reddy		Unsecured loan	10,00,000.00	6,78,136.00	16,78,136.00	10,00,000.00	6,78,136.00	0.00	Admitted	Joint Agreement with Haragopal Mukku and Others	It's a Joint agreement between 7 people, as per Bank Statement only Rs 10 Lakhs is paid by Mukku Koti Reddy	Admitted as per Audited Financials as on 31.03.2022	gpopal@gmail.com , koti.mukku@gmail.com		760527852911	Plot No. 15, Phase I, Madhura Nagar Colony, Nizampet, Hyderabad - 500090	0.34%
29	17-Jun-23	Vijaya Bhaskar Reddy Kandula		Unsecured loan	10,00,000.00	2,13,800.00	12,13,800.00	9,00,000.00	3,13,800.00	0.00	Admitted		As per loan agreement loan given is Rs 10 lakhs and agreement is of 2022	As per loan agreement 10 lakhs received but there is repayment of 1 lakhs to Bhaskar Reddy hence balance as per books is 9 lakhs	bsk_kandula@yahoo.com		282568935301	Villa 181, Hi-Rise Avenues, Near Surya Global School, Bachupally, Hyderabad - 500090	0.31%

